

**SUPREME COURT OF INDIA
CASH & ACCOUNTS-II**

To

20 Nationalized Banks

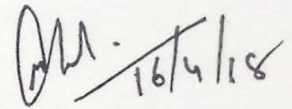
CORRIGENDUM

This is with reference to the *information dated 26.03.2018* available on the website of this Registry *inviting bid from 20 Nationalized Banks on 17.04.2018*.

In the said information dated 26.03.2018, the day, inadvertently, is mentioned as Thursday *while 17.04.2018 actually falls on Tuesday*.

It is, therefore, requested that the day 'Thursday' mentioned in the said information *may be treated as TUESDAY*.

Dated: 16.04.2018



BRANCH OFFICER
Cash & Accounts-II
Supreme Court of India